

Annexure-1

Name of the corporate debtor: M/s Path2Way HR Solutions Private Limited; Date of Commencement of CIRP: 06.06.2025; List of creditors as on: 24.06.2025

List of secured financial creditors belonging to any class of creditors

(Amount in Rs.)

| Sl No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|-------------------------------------|---------------------------|----------------|---------------------------|---------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Pernod Ricard India Private Limited | 23.06.2025 | 431,671,473.00 | 431,671,473.00 | Financial Creditors | Nil | N.A | N.A | 100% | N.A | N.A | Nil | Nil | Claimed verified and approved on 24.06.2025 |
| | Total | | 431,671,473.00 | 431,671,473.00 | | | | | 100% | | | Nil | | |

Noted

